

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1405
ANSWERED ON:04.08.2006
AUCTION OF LAND TO SCHOOL
Khaire Shri Chandrakant Bhaurao

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority has allotted land to schools and educational institutions in Delhi through auction recently;
- (b) if so, the details thereof alongwith reasons therefor;
- (c) the number of plots auctioned alongwith the prices thereof;
- (d) whether such auction policy is likely to further increase the cost of education as the additional cost is likely to be transferred to the parents of students by the private schools;
- (e) if so, the steps taken by the Government in this regard; and
- (f) the reasons for discontinuing with the old system?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): Sir, instances of non-compliance of terms and conditions of allotment and allegations of non-transparent mode of allotment have led Delhi Development Authority to decide to dispose of school sites and higher and technical institutions by auction procedure. While sites for higher and technical institutions are now disposed of by auction, 50% of sites for Senior Secondary Schools in every neighbourhood are offered to Government of Delhi and remaining 50% are disposed of by auction. All primary school sites are offered to the municipal body.

(c): 7 plots have been auctioned for higher and technical institutions for total bid amount of Rs.91.672 crore. For the first time three school sites were put on auction on 30.6.2006. Bids have been received for two sites for an amount of Rs. 28.61 crore.

(d)to(f): Auction is a transparent and credible mode of disposal of land. The conduct of societies/auction purchasers, running schools and higher technical institutions on such land would continue to be subject to statutory provisions of respective Acts that govern the running of schools and higher and technical institutions.